

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 10034-JK (LD) of 2024

DATED:- 07 - 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jammu and Kashmir Service Selection Board as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 07- 06 - 2024

No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary, J&K Service Selection Board.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Annexure to the Government Order No. 10034-JK(LD) of 2024 dated 07.06.2024

S No.	Title of the case	OIC
1	T.A. No. 61/571/2022 titled Arjun Khajuria V/s UT of J&K and Ors.	Mr. Anil Kumar, Under Secretary, JKSSB
2	T.A. No. 61/1684/2020 titled Shishu Kumar V/s UT of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary, JKSSB
3	O.A. No. 61/578/2024 titled Kartar Chand V/s UT of J&K and Ors.	Ms. Neha Sharma, Under Secretary JKSSB
4	OA No. 1126/2022 titled Mushtaq Ahmad Najar vs UT of J&K.	Mr. Naveed Hussain Badroo Under Secretary,
5	T.A. No. 61/4000/2020 titled Suman Lata V/s UT of J&K and Ors.	Ms. Pulkit Dutta, Under Secretary JKSSB
6	OA No. 1246/2021 titled Imtiyaz Bashir Rather Versus Union Territory of Jammu and Kashmir and others.	Mr. Naveed Hussain Badroo Under Secretary
7	O.A. No. 61/1451/2023 titled Sudhir Kumar V/s UT of J&K and Ors.	Mr. Anil Kumar, Under Secretary JKSSB,
8	O.A. No. 61/1173/2022 titled Sahil Lehra V/s UT of J&K and Ors.	Mr. Anil Kumar, Under Secretary JKSSB,
9	OA No. 1124/2020 titled Nisar Ahmad Wani Versus Union Territory of Jammu & Kashmir and Ors.	Mr. Naveed Hussain Badroo Under Secretary
10	T.A. No. 61/56/2022 titled Sheema Kumari V/s UT of J&K and Ors.	Mr. Abhay Indu Sharma, Under Secretary, JKSSB

Jan

Naveed Hussain Badroo